

Statement of Immovable Property Return for the year 2013 (As on 01.01.2014)

81

Service: INDIAN CORPORATE LAW SERVICE

Name of Officer (in full) S MEEENAKSHI

Designation Dy. Registrar of Companies

Date of Birth

18.7.1966

Ministry/Department/Office: O/o. THE REGISTRAR OF COMPANIES, MINISTRY OF CORPORATE AFFAIRS, CHENNAI-6, Grade pay Rs.6600/- Present pay Rs.23,260/-

(1) Name of district, Sub-division, Taluk and Village in which property is situated	(2) Name and details of property-housing, lands and other buildings	(3) Cost of construction/acquirement including land in case of house and year and when purchased.	(4) *Present Value	(5) If not in own state in whose name held and his/her relationship to Government servant	(6) How acquired- Whether by purchase, lease**, gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	(7) Annual Income from the property	(8) Remarks
Sriperumbudur Taluk, Thiruvallur District	The full address for the plot No.122 of Survey No.36/B is Thiruverkadu Co-operative Nagar Phase III, House Sites in S.No.34/4, 36/1, 2,3A, 3B, 38/1A, 40/1A, 1B of Semerkuppam Village, Sriperumbudur Taluk, Thiruvallur District, 24000 sq.feet of Plot No.122 of Survey No.36/B.	Rs.4,50,000/-	Rs.40,00,000/-	NA	<b>Bank Loan</b> The Plot No.122 was purchased from Chennai Pura Nagar Housing Society having Office at B.O.W-190, North Main Road, Anna Nagar West (Extn.), Chennai - 600 101. The plot no.122 was acquired on 25.9.2003.	NIL	NIL
Chennai City	Flat at 38/5, Block "D" in first floor, Nathamuni Reddy Street, Naduvankarai Anna Nagar, Chennai - 40 with UDS of 511 sq.ft and plinth area of 742 sq.feet comprised in survey No.T.S.36/5.	Rs.16,50,000/-	Rs.60,00,000/-	NA	<b>Bank Loan</b> The flat as stated above was acquired on 9.7.2008. The above said flat was purchased from Shri. Henry Richard S/o.late D.C. Henry.		Nil

Signature: *S. Meenakshi*

Date: 27.1.2014

*Dy. Registrar*